could be retained lor the Government and for research work under the State, we should do everything possible for this purpose.

MR. CHAIRMAN: You need not say much on this. A question has been put and it will be answered.

SHRI BHUPESH GUPTA: Has the Minister written to you? I am concerned with your dignity, Sir.

MR. CHAIRMAN: My dignity is safe.

SHRI BHUPESH GUPTA: It is not. He ig not looking after it. Sir, you sent it to the Minister, you yourself said so. Meanwhile, everyday, the newspapers are givng accounts about this controversy and the Professor's statement.

MR. CHAIRMAN: The Minister will either reply to the question or he will make a statement. I think the question is coming up tomorrow.

SHRI BHUPESH GUPTA: If you are pleased, Sir, I am also pleased, but something should be done by Parliament.

-

THE APPROPRIATION (NO. 2) BILL, 1962—*continued.*

SHRI M. RUTHNASWAMY (Madras): Sir, the Appropriation Bill seeks parliamentary sanction for the Demands for Grants that have been made by the other House. No amendment is possible in this House, and that I suppose accounts for the wealth and variety of comment to which we have been listening for the past two days.

[THE DEPUTY CHAIRMAN in the Chair] In this debate one Member referred to the method of appointment of Vice-Chancellors, and another referred to the method of appointment or Judges of the High Courts and the question of their taking up legal work after their retirement. I propose to take up the Appropriation Bill mainly as it affects the economic welfare of the country. I find from the list of Ministers and Ministries in the Appropriation Bill that there are about twenty Ministries. Of course, the work and importance of these Ministries vary. I shall take up some of the most important Ministries, and I shall start with the Defence Ministry. Everyone will concede the importance of the Defence Ministry in the ordinary circumstances and, especially in the circumstances with which we are confronted today, the Defence Ministry is probably the most important Ministry ,with which we as representatives of the people are most concerned. It costs more than 25 per cent. of the expenditure, Rs. 343 crores out of Rs. 1,381 crores. We do not grudge this expenditure. It is a defensible expenditure because it is concerned with the very defence of our country. But we should like to know the why and the wherefore and the how of many of the items of Defence expenditure. This Defence Budget suffers from one of the greatest defects from which any Budget can suffer, namely, the want of particularity. Especially in a Budget submitted to a democratic Parliament, there should be as many particulars as possible, particularising the several items, not the minor items, but the major items in the Budget.

Now, let me analyse the Defence Budget. For instance, with regard to Ordnance and Clothing, we find on page 40 of the Defence Service Estimates that Rs. 22 crores are allotted to Ordnance and Clothing, for he purchase of materials. But we are not told how much is to be spent on clothing and how much is to be spent on ordnance, especially as ordnance includes such important and costly items as vehicles and weapons. Again, on page 42, we are told about the

[Shri M. Ruthnaswamy.]

cost of the fodder that is to be provided for the Defence Department. But we are not told the quantity of fodder produced by the branch in charge, out of the allotment of Rs. 1£ crores. We should like to know how many horses and how many mules were procured. I do not know if asses are required in the Defence Ministry. I suppose that for the breeding of mules you require asses.

Again, on page 56, we are given information about the purchase of stores abroad. Ordnance stores to be purchased abroad are a matter of Rs. 2 crores but no particulars are given, how much was spent on ■weapons, how much was spent on vehicles. We are told that mechanised transport has to be imported from abroad but we are not told how many and what kinds of vehicles are to be imported from abroad.

And then again, Sir, with regard to naval vessels, I do not know why the expenditure on naval vessels other than minor craft is debited to Capital Outlay. Is it because the expenditure on these major vessels is so tremendously high that it must be debited to Capital Outlay? One cannot understand why this hush-hush policy is pursued in regard to the particulars of the Defence Budget. We are told from time *Ao* time, we are assured from time to time, by the Prime Minister and also by the Defence Minister that we are perfectly secure, that our defences are perfectly secure, that we are able to meet any attack from abroad. But it would inspire greater confidence in us about these statements if we have some particular information about the expenditure and the manner in which we would be able to repel any kind of attack from abroad. After all, 'this is a democracy, and in a democracy, if it is to support a military budget, a defence budget, we must be told in detail of the manner and the extent and the ways in which our defence organisation is able to repel any attack upon the security of the country. It would give greater confidence to the public if we knew the particular manner in which we are safe against such attacks. Of course, we do not want any information about secret weapons which may be in the possession of the Defence Ministry but with regard to all kinds of conventional weapons, we should like to know to what extent we are able to repel any kind of attack that may be delivered against the country.

Now, let me turn to Civil Expenditure. When we complained about the cost of civil expenditure having increased by 100 per cent, since we secured independence, we were told by the Finance Minister that efforts were being made in the Secretariat for the reduction of such civil expenditure, that Secretaries and Joint Secretaries had been called into conference and they were going from one Secretary to another in order to find out ways and means of reducing expenditure. We were told that in the last fifteen years, a reduction of about Rs. 45 lakhs had been secured in the cost of the Secretariat. But this enquiry by the Secretaries and the Joint Secretaries into the cost of expenditure and into the ways and means of reducing the expenditure is like patients in a hospital diagnosing each other and prescribing for each other. What we would like to have is an independent enquiry and not these petty and pottering enquiries into the expenditure of our Secretariat . We want a thorough-going, scientific probe into the expenditure of the administration, we want a high-powered commission like the Hoover Commission in the U.S.A. The Hoover Commission, as you know, Madam, was appointed by the Truman Administration soon after the end of the war. It was presided over by an ex-President of the U.S.A., who won laurels outside the Presidency as a great organiser and as a great administrator. This Hoover Commission went into the whole business of

the administration of the United States of America, especially into its cost. Its work was spread over a number of years, a number of task forces were appointed to go into every department of Federal expenditure, and as a result, an economy, a saving, of one billion dollars was effected. That is the kind of enquiry into the Civil Services that we want here in India. Such an enquiry would deal ■with such questions as to whether Ministries like the Education Ministry, the Health Ministry, the Agricultural Ministry and the Industries Ministry are necessary to the extent of the cost from which we are all suffering. As you know, Madam, these subjects—Education, Health, Agriculture and Industries—are all primarily and principally the concern of the State Governments. So, one may argue that these Ministries, especially the Education Ministry, in its present costly state, is absolutely superfluous. It has to deal with education only in Centrally-administrated areas and has to deal with Centrally-administered universities like the University at Banaras and the University at Ali-garh. It is into these important questions that the Commission, I suggest, has to go, whether such costly Secretariats as the Education Secretariat and the Health Secretariat are required, to administer subjects that are primarily and principally the concern of the State Governments. It is no wonder that all this high expenditure of the Central Government requires high taxation, and it is from the point of view of the taxpayer that I would urge the appointment of such a high-powered enquiry commission to go into the whole business of the administration of the country, not only the Central administration, but also the State administrations so that we can have a thorough probe into the whole system of administration and see how the administration can be more economically organised than is the case at present. Sir, I do not know whether the Ministry of Finance remembers the words of Gopal Krishna Gokhale in regard to the reduction of expenditure on the Government of his time. Speaking in the old Imperial Legislative Council at Calcutta presided over by that formidable personality, Lord Curzon, he urged the Government of the day "to keep the level of public taxation as low as possible so as to leave the springs of national industry free play and room for unhampered improvement". Gokhale of course was fortunate enough to live before the era of planners and planning but he also had to deplore the causes of high taxation, which was a result of the expensive schemes of the Government of the day. He spoke of the high military expenditure. He spoke of the expensive strategic railway lines, which were useless for the economic prosperity of the country tout which the Government of the day required for strategic purposes. The causes of Gokhale's criticism have not passed because we also have an expensive Government today, and I believe that the criticism of Gopal Krishna Gokhale is as up-to-date today as it was in those times. He also wanted a reduction in the expenditure on the Civil Services, and in the expenditure on what was called strategic railways, which were of no use to the country, and it is this criticism of Gokhale that we on this side of the House are repeating, and I hope and trust that this criticism will go home to the present Government, because Gokhale was as interested in reducing the cost of Government as we on this side of the House are . . .

SHRI AKBAR ALI KHAN (Andhra Pradesh): We are also interested.

SHRI M. RUTHNASWAMY: . . . and I hope and trust that this criticism of ours in regard to the expen-siveness of the secretariat in regard to the expensiveness of the Central administration will go home to the holders of power in these days. In those days Mr. Gokhale suffered from an irremovable executive but we also in these days suffer from an irremov-

[Shri M. Ruthnaswamy.]

able executive in practice; they have 6uch a majority and they think that they can abuse the power that this majority gives them by not listening to the criticism from this side of the House, but I hope and pray that, as Gokhale's criticism had been upheld by public opinion of that day, ours will also be upheld by public opinion of today.

Madam, our criticism of this Appropriation Bill may have no effect because the Government is able to command such a large majority, but I hope and trust that these criticisms, if they have no effect in this House, will have some effect in the country, and will be able to organise public opinion against the Government of the day and show the way out to the Government, and I also hope and trust that this Government also will be able to give to the criticism from this side of the House the care and consideration which was given by Lord Curzon to the criticism of Gopal Krishna Gokhale.

**श्री नवाबसिंह चौहान (उत्तर प्रदेश) :** उप सभापति महोदया, हमारे सामने जो विषय प्रस्तुत है उसमें जो धनराशि स्वीकृत होती है उसके खर्च करने का प्रश्न सम्मिलित है । शासन के लिये धन की आवश्यकता होती है, उसके लिये कर लगाये जाते हैं और राज्य का काम यह होता है कि उन करों से जो आमदनी हो उसको राष्ट्र के हित के लिये खर्च करे । एक लोक कल्याणकारी राज्य का यह कर्तव्य होता है कि जो धन जनता से एकत्रित किया जाता है उसको वह जनता के लाभ के लिये ठीक ढंग से खर्च करे । जनता के कुछ वर्गों से ही वह पैसा लिया जाता है और जनता के कुछ वर्गों के ऊपर ही वह खर्च होता है और उसका एक बहुत बड़ा भाग सरकारी कर्मचारियों पर खर्च होता है । उनसे आय-कर इत्यादि के रूप में बहुत कुछ पैसा लिया भी जाता है परन्तु उसके साथ ही साथ वेतन के रूप में उनको इस धनराशि में से बहुत कुछ दिया जाता है । इस समय सरकार की तरफ से वेतनों में वृद्धि करने के और कुछ सुविधायें देने के बहुत से प्रयत्न हो रहे हैं । नित्य प्रति के जीवन में जिन सुविधाओं की आवश्यकता होती है--चाहे वह दवा-दारू की हो, शिक्षा सम्बन्धी हो या जो बातें अन्य कल्याणकारी विषयों से सम्बन्ध रखती हैं वे हों,--कर्मचारियों को वे सभी सुविधायें दी जा रही हैं । लेकिन मुझे यहां केवल यह निवेदन करना है कि मैं एक बात अनुभव करता हूं कि जहां तक कर्मचारियों का सम्बन्ध है कुछ ऐसे हैं जो कि अंग्रेजी का काम करते हैं और कुछ ऐसे हैं जो कि अन्य भारतीय भाषाओं का काम करते हैं किन्तु जिस प्रकार अंग्रेजों के जमाने में गोरे और काले का भेदभाव किया जाता था उसी प्रकार पूर्ण रूप से नहीं तो आंशिक रूप से आज भी हमारे यहां उन कर्मचारियों के बीच में जो कि अंग्रेजी मे काम करते हैं और उन कर्मचारियों में जो कि भारतीय भाषाओं में काम करते हैं भेदभाव बरता जा रहा है जो कि किसी भी तरीके से, किसी भी प्रकार से, वांछनीय नहीं कहा जा सकता है । आज अगर देश में गणना की जाय तो अंग्रेजी पढ़े लिखों की संख्या एक प्रतिशत से भी कम होगी, लेकिन जो ९९ प्रतिशत का प्रतिनिधित्व करते हैं उनकी दशा यह हो और एक प्रतिशत वालों को अधिक सुविधायें मिलें यह किसी भी तरीके से उचित नहीं जंचता है । मैं एक विभाग को आपके सामने लेता हूं । हमारी जो इंफार्मेशन एण्ड ब्राडकास्टिंग मिनिस्ट्री, सूचना तथा प्रसारण मन्त्रालय है, उसके अन्दर विभिन्न इकाइयां हैं, बहुत सी यूनिट्स हैं और उनके अन्तर्गत जो कर्मचारी काम करते हैं उनमें जो इण्डियन लैंगुएजेज के वर्कर्स हैं, जो भारतीय भाषाओं के काम करने वाले हैं उनके साथ दूसरा बर्ताव होता है । जहां तक उनकी पद वृद्धि का सवाल है, जहां तक उनके गजेटेड, राजपत्रित होने का सवाल है और जहां तक और सुविधाओं का सवाल है उनको नीचा दर्जा दिया जाता है किन्तु जो अंग्रेजी के काम करने वाले हैं उनको

ऊंचा दर्जा दिया जाता है। यह कहा जा सकता है कि उनकी अधिक योग्यता होगी, वे अधिक अच्छा काम करते होंगे, अतः वह अधिक वेतन भी पायेंगे और अधिक सुविधायें भी उनको मिलेंगी। लेकिन मैं यह कहना चाहता हूं और खासतौर से मन्त्री जी से प्रार्थना करूंगा कि वे वर्क लोड की जांच करायें कि जो अंग्रेजी का काम होता है वह कितना होता है, कुल काम का कितना प्रतिशत होता है और वे इस चीज को देखें कि विभिन्न यूनिटों में जो अंग्रेजी का काम करते हैं वह कितना करते हैं, उनके ऊपर उसका कितना भार होता है और उसके बाद निश्चित करें कि जो भारतीय भाषाओं मे काम करने वाले कर्मचारी हैं उनका दर्जा क्या हो और अंग्रेजी में काम करने वालों का क्या। मैं यह जानता हूं कि विभिन्न भारतीय भाषाओं के अनेक विद्वान् हमारी इन्फारमेशन एण्ड ब्राडकास्टिंग मिनिस्ट्री में हैं, किन्तु यह नहीं कहा जा सकता कि आज जितने अंग्रेजी में काम करने वाले हैं उनमें एक मात्र कर्मचारी या आफिसर को छोड़ कर कोई भी एसिस्टेंट एडीटर या एडीटर रहा हो। उसके अतिरिक्त आपको वहां कोई ऐसा नहीं मिलेगा जो कि ख्याति प्राप्त विद्वान् कहा जा सके। ऐसी दशा में भी उन लोगों को ऊंचा दर्जा दिया जाता है। मैं कुछ आंकड़े आपके सामने रखना चाहूंगा। आप देखेंगे आल इण्डिया रेडियो इत्यादि के जो यूनिट्स हैं उनका काम देश के अन्दर प्रचार करना। तमाम जनता के साथ उनको सम्पर्क करना होता है, केवल एक प्रतिशत जो अंग्रेजी जानने वाले होते हैं उनसे ही सम्पर्क करना नहीं होता है, वरन् ९९ प्रतिशत जो भारतीय भाषाएं बोलने वाली जनता है उसके साथ भी सम्पर्क करना होता है। लेकिन इसके लिये जो कर्मचारी हैं वे तमाम अंग्रेजी जानने वाले भरे हुए हैं। और आजकल तो इस तरीके की प्रतिस्पर्धा हर जगह, हर स्थान पर हो रही है कि जितने भी अंग्रेजी जानने वाले भरे जा सकें उनको भर लिया जाय, कल जाने क्या हो और इसलिये इनकी संख्या अधिक हो रही है जिसके कारण एक अंग्रेजी वाले को भारतीय भाषाओं के स्थान पर डाल दिया जाता है। साथ ही साथ इस चीज को भी आप देखें कि जो चौदह भाषाओं के लिये अलग अलग व्यक्ति काम करते हैं उनमें गजेटेड यानी राजपत्रित आफिसर्स कितने हैं और अंग्रेजी में कितने हैं। इस तरह से आपको पता चलेगा कि जिस अंग्रेजी भाषा के एक परसेंट लोगों के लिये काम करने वाले अधिकारी हैं उनके ऊपर कितना खर्च होता है और जो ९९ प्रतिशत के लिये चौदह भाषाओं में काम करते हैं उनके ऊपर कितना खर्च होता है और वस्तुस्थिति भयंकर रूप में आपके सामने आजायगी। अंग्रेजी में १५९ संख्या ऐसे लोगों की है जो सेन्ट्रल इन्फारमेशन सर्विसेज में हैं और गजेटेड हैं और जो अन्य चौदह भारतीय भाषाओं में काम करने वाले कर्मचारी हैं प्रथम, द्वितीय और तृतीय श्रेणी के उनकी संख्या है ९५। और अगर वेतन में तुलना की जाय तो अंग्रेजी वालों को जो मासिक वेतन मिलता है—मिनिमम अगर लिया जाय—तो ७८,९५० रुपये आता है जब कि अन्य भाषाओं में काम करने वालों को मिलता है ३९,९०० । इसी तरह से यदि अधिकतम वेतन को लिया जाय तो अंग्रेजी वालों को १,५९,९०० मासिक प्राप्त होता है जब कि और भाषा वालों को ८५,७५० प्राप्त होगा। कितना अन्तर है चौदह भाषाओं में देश के ९९ फी सदी आदमियों के साथ सम्पर्क रखने वाले कर्मचारियों को मिलने वाले धन में और अंग्रेजी में काम करने वाले कर्मचारियों को मिलने वाले धन में? कुछ एड् हाक एपोइन्टमेन्ट्स हैं जो क्लास ४ के हैं और वे सब भाषाओं के हैं, तामिल के, तेलुगू के, उर्दू के, और उनकी संख्या १६५ है। मेरा कहने का मतलब यह है कि कोई देखने वाला नहीं है इस चीज को ठीक ढंग से। मैं किसी खास व्यक्ति या किसी खास अधिकारी के ऊपर अभियोग नहीं लगाता हूं बल्कि एक ढांचा इस प्रकार का चला आ रहा है जिसको बदलने की कोशिश नहीं की गई। इस चीज की छानबीन नहीं की गई कि किस तरह से आगे चल कर उनकी दशा

[श्री नवाबसिंह चौहान]

सुधारेंगे । यही नहीं हुआ, एक साल पहले सन् १९६१ में चौदह अंग्रेजी के आदमी सैन्ट्रल इन्फारमेशन सर्विस की दूसरी श्रेणी में भर लिये गये । क्या आवश्यकता थी इसकी ? लेकिन समझा होगा जल्दी से जल्दी इनको रख लो, न मालूम आगे चल कर क्या सूरत हो । और इस तरह से जब अंग्रेजी में ज्यादा जगहें हो जाती हैं तो उनको जहां अन्य भारतीय भाषाओं के स्थान होते हैं वहां डाल देते हैं ।

मैं आपके सामने एक बात और कहना चाहता हूं । मैंने अभी इस सम्बन्ध में एक प्रश्न किया था और पूछा था क्योंकि मैं जानता हूं कि बहुत से ऐसे क्षेत्रीय कार्यालय हैं जैसे लखनऊ को ले लीजिये, वहां पर जब अंग्रेजी से सम्बन्धित कार्यालय रहता है तो वहां डी० पी० ओ० काम करता है लेकिन यदि अंग्रेजी के स्थान पर और भारतीय भाषा से सम्बन्ध होता है तो वहां सहायक सूचना अधिकारी काम करता है । डी० पी० ओ० की तनख्वाह ११००–१४०० होती है और सहायक सूचना अधिकारी की तनख्वाह ३५०–८०० होती है ।

**श्री अकबर अली खान** : किस डिपार्टमेन्ट में ?

**श्री नवाबसिंह चौहान** : इन्फारमेशन एन्ड ब्राडकास्टिंग में । पहले लखनऊ का कार्यालय अंग्रेजी का काम कर रहा था तब उस स्थान पर डी०पी०ओ ११००–१४०० वेतन क्रम वाला काम करता था लेकिन जब क्षेत्रीय भाषा में काम शुरू हुआ तो वह वहां एसिस्टेन्ट इन्फारमेशन आफिसर ३५०–८०० के वेतन क्रम वाला काम करने लगा और वे भी हिन्दी भाषा के नहीं थे, पहले अंग्रेजी के लिये सेलेक्टेड थे जब मैंने उनके बारे में पूछा तो मुझ को बताया गया : He is proficient in Hindi. इसी तरह से केरल में भी वहां का अधिकारी वहां की भाषा को जानने वाला नहीं है । यू० पी० एस० सी० से इन्डियन लैंगुएजेज के लिये खासतौर से अलग सेलेक्शन होता है अंग्रेजी के लिये अलग से सेलेक्शन होता है । सिर्फ यह कह देने से कि फलां आदमी दूसरी भाषा में प्राफिशियेन्ट है, प्रवीण है, काम नहीं चलेगा । इस तरीके से चीज होती है । वही कार्यालय, वही प्रेस है, वही काम है, वही खर्च है जो अंग्रेजी में काम करने में होता है लेकिन जब भारतीय भाषा से सम्बन्ध हो जाता है तो चाल उल्टी कर देते हैं । क्या यह भेदभाव नहीं कहा जा सकता है ? क्या हम भारतीय भाषा के मुकाबले में अंग्रेजी को अधिक ऊंचा स्थान नहीं दे रहे हैं ? मेरी उनसे कोई लड़ाई नहीं है जो अंग्रेजी को चाहते हैं । वे अंग्रेजी चाहते हैं तो शौक से रखें, कई पीढ़ी तक उनकी अंग्रेजी चले और जब तक हो अन्त तक चलती रहे, मुझे कोई शिकायत नहीं है । लेकिन जो भारतीय भाषाएं हैं, जो जनभाषाएं हैं, जिनको ९९ प्रतिशत जनता बोलती है और जिनमें अपना काम काज करती है, उनको जानने वाले कर्मचारियों को उचित स्थान देना आवश्यक है । अगर ऐसा नहीं होता है तो लोगों में उसका भयंकर दुष्परिणाम होता है और असंतोष पैदा होता है, काम ठीक ढंग से नहीं हो पाता है और इसलिए राष्ट्र की एक बड़ी क्षति होती है ।

तो मैंने जो चीज पूछी थी वह क्षेत्रीय भाषा कार्यालय के सम्बन्ध में पूछी थी और यह पूछा था कि प्रेस सूचना विभाग के विभिन्न राज्यों में स्थित क्षेत्रीय भाषा कार्यालयों के कितने ऐसे प्रभारी अधिकारी हैं जिन्होंने उस क्षेत्र की भाषा की कोई भी परीक्षा पास नहीं की और उन में से कितने ऐसे हैं जो संघ लोक सेवा आयोग द्वारा या अन्यथा अंग्रेजी का कार्य करने के लिये चुने गये हैं । ऐसे आदमी हैं छः । छः आदमी हैं जो यू० पी० एस० सी० से अंग्रेजी का काम करने के लिये चुने गये हैं और वे भी जिन स्थानों पर हिन्दी और अंग्रेजी और अन्य भारतीय भाषाओं के कर्मचारी होने चाहियें, उन स्थानों पर रख दिये गये । इस में कोई प्लानिंग नहीं होती है, अनाप-

यानाप लोग भर लिये जाते हैं। जब हम कहते हैं कि यहां यह क्यों रख दिये तो कह देते हैं प्राफिशियेन्ट हैं उस लैंगुएज में। जो अंग्रेजी के लिये छांटा गया था उसको यह प्रिविलेज दी गई है कि वह दूसरी भारतीय भाषा के जानने मात्र से भाषा कार्यालयों में रखा जा सकता है। ऐसे तो बहुत सी भारतीय भाषाओं के जानने वाले भी हैं जो अंग्रेजी में भी बड़ी योग्यता रखते हैं, उनको भी जहां अंग्रेजी का काम होता है वहां अवसर देना चाहिये। लेकिन उनके लिये कुछ भी नहीं होता है। इसलिये इस प्रकार का भेदभाव कहां तक ठीक है, इसको हमें सोचना चाहिये।

SHRI AKBAR ALI KHAN: You speak in English so that Mr. Ruthnaswamy may also understand.

SHRI NAWAB SINGH CHAUHAN: I think it is better if he does not understand.

श्री उप सभापति : आपके सिर्फ दो मिनट बाकी हैं।

श्री नवाबसिंह चौहान : साथ ही साथ एक बात मैं यह भी कहना चाहूंगा कि सूचना और प्रसारण मंत्रालय द्वारा अखबारों को जो विज्ञापन दिये जाते हैं उनको देखने से यह मालूम होता है कि पिछले वर्ष यानी अप्रैल १९६१ से लेकर फरवरी १९६२ तक भारतीय भाषाओं के पत्रों को २८५९६ इन्सरशन दिये गये और अंग्रेजी के अखबारों को ३२,०६० इन्सरशन दिये गये। इसका मतलब यह हुआ कि अंग्रेजी के अखबारों को हिन्दी अखबारों के मुकाबले में ज्यादा इंसरशन दिये गये। इसी तरह से अंग्रेजी के अखबारों को ३८,७६,२०४ रुपया दिया गया और हिन्दुस्तान की जो बाकी १४ भाषाओं के पत्र हैं उनको २०,६४,३२७ रुपया दिया गया। यह बात खास ध्यान रखने की है कि भारतीय भाषाओं के पत्रों की संख्या अंग्रेजी पत्रों के मुकाबले में बहुत ज्यादा है फिर भी उन्हें अंग्रेजी पत्रों के मुकाबले में बहुत कम रुपया दिया गया है। इस तरह का भेदभाव उचित मालूम नहीं होता है। इसके साथ ही साथ मैं माननीय मंत्री जी को यह बतलाना चाहता हूं कि हिन्दुस्तान में डेलीज का टोटल सर्कुलेशन ४६.१० परसेंट है, जिसमें अंग्रेजी के जो डेलीज हैं उनका सर्कुलेशन ११.५० परसेंट है। भारतीय भाषाओं के पत्रों का सर्कुलेशन ज्यादा होने पर भी अंग्रेजी पत्रों के मुकाबले में उनके साथ भेदभाव का बर्ताव किया जा रहा है जो किसी तरह भी ठीक नहीं है।

चलते चलते, अन्त में, मैं एक बात और कहना चाहता हूं। इस समय हमारे देश में एक बहुत बड़ा विवाद खड़ा हो गया है और वह यह है कि सरकार आल इंडिया रेडियो के हिन्दी बुलेटिनों की भाषा बदलने जा रही है। मेरी इस सम्बन्ध में माननीय मंत्री ी से बातचीत हुई और उन्होंने कहा कि मैंने इस प्रकार का कोई आदेश नहीं दिया है। मैं ने कहा कि शायद प्राइम मिनिस्टर साहब ने इस तरह का कोई कैजुअल रिमार्क कर दिया हो और उसका असर कर्मचारियों पर पड़ गया हो जिससे वे इस चीज को करना चाहते हों। मेरा उनसे निवेदन है कि वे इस तरह के विवाद में न पड़ें और जो काम अब तक होता आ रहा है वह ठीक है और उसको चलते रहने दिया जाना चाहिये। हिन्दी का अलग बुलेटिन होता है और उर्दू का अलग बुलेटिन होता है। लिहाजा इस चीज में अब कोई दखल नहीं दिया जाना चाहिये। अगर इस चीज में कोई दखल दिया गया, तो इससे नुकसान होगा और लोगों में असंतोष पैदा होगा। इसलिए मैं माननीय मंत्री जी से प्रार्थना करता हूं कि वह इस बात को स्पष्ट करें और सब के सामने कहें कि उन्होंने इस तरीके का कोई आदेश नहीं दिया है। लेकिन इस समय पत्रों में इस सम्बन्ध में जो घोर विवाद चल रहा है, इस चीज का विरोध किया जा रहा है, वह तब ही समाप्त होगा जब सरकार की ओर से इस बात का खंडन किया जायेगा कि सरकार की ओर से ऐसा कोई आदेश नहीं दिया गया है।

श्री अकबर अली खान : क्या आप आल इंडिया लैंग्वेज नहीं चाहते हैं ?

श्री नवाबसिंह चौहान : इस समय आल इंडिया लैंग्वेज का सवाल नहीं है । इस समय सवाल यह है कि जो शब्द विशेषज्ञों ने बनाये हैं और जिनका प्रचलन बहुत अर्सा से होता चला आ रहा है क्या उनको बदलना उचित होगा ? उर्दू को एक खास स्थान देने के लिये इस तरह की कार्यवाही करना उचित नहीं है । उर्दू का अपना एक स्थान है और उसकी अपनी अलग पत्रिका और उसका अलग न्यूज बुलेटिन निकलता है । इस तरह की सुविधा और किसी भारतीय भाषा को नहीं दी गई है । उर्दू का १५ मिनट का न्यूज बुलैटिन होता है, हिन्दी का १५ मिनट का न्यूज बुलैटिन होता है और अंग्रेजी का भी १५ मिनट का न्यूज बुलैटिन होता है । उर्दू भाषा अपने स्थान पर है और उसका डेवलपमेंट होना चाहिये, इससे कोई इंकार नहीं करता है । लेकिन दूसरी भाषा के साथ उसके शब्दों को जोड़ना उचित मालूम नहीं देता है । अगर इस तरह की कोशिश की गई, तो इससे झगड़ा होगा, अपने अपने स्थान पर ही सब भाषाओं को बढ़ने का अधिकार है। मुझे आशा है कि इस तरह की कोई कार्यवाही नहीं की जायेगी जिससे हिन्दी भाषा को चोट पहुंचे । अगर हिन्दी उर्दू का झगड़ा बढ़ा, आपस में लड़ाई हुई, तो अंग्रेजी भाषा का फायदा होगा । मैं समझता हूं कि कहीं इसके पीछे किसी अंग्रेजी प्रेमी का तो हाथ नहीं है जो यह चाहता है कि आपस में हिन्दी और उर्दू भाषा को लड़ा दिया जाय और इस तरह से भारतीय भाषाओं के बीच एक विवाद खड़ा हो जाय । यह तो बन्दर बांट वाला किस्सा हो गया । बिल्लियां तो आपस में रोटी का टुकड़ा बांट नहीं पातीं और बन्दर उनके हिस्से को लेने के लिए तैयार बैठा रहता है । इसका नतीजा यह होगा कि जब हिन्दी और उर्दू का सवाल उठ खड़ा होगा, तो अंग्रेजी का फायदा हो जायेगा । इसलिये मुझे आशा है कि माननीय मन्त्री जी इस बात की ओर ध्यान देंगे और ऐसा मौका नहीं आने देंगे जिससे हिन्दी और उर्दू भाषा का नुकसान हो । अगर ऐसा हुआ, तो इससे देश में और हमारे समाज में गड़बड़ पैदा हो जायगी, धन्यवाद ।

SHEI A. D. MANI (Madhya Pradesh): Madam, while speaking on this Appropriation Bill, I would like to refer in the first instance, to the Demands for the Defence Ministry. Recently a document was placed on the Table of this House as well as of the other House which relates to the Auditor-General's remarks on the Defence Services and we have also heard what the Defence Minister had to say about it. Auditors, generally, are very uncomfortable, unpleasant people, but some of the remarks made by the Auditor-General in his report on the Defence Services cannot be lightly brushed aside. I should like, in particular, to refer to the comments made on page 18 of the Report on the Defence Services, for the year 1961-62. The Auditor-General remarks:

"Ordnance Factories also undertake manufacture of stores for civil consumption with a view to utilising their surplus capacity and labour to the maximum extent. In the following cases, production of certain stores for civil trade was apparently undertaken without carefully assessing the probable cost of production and the marketability of the goods."

Then the Report goes on to refer to the attempt by the ordnance factories to manufacture cinema projectors. Nobody asked them to manufacture cinema projectors. There was surplus capacity available and the manufacture of cinema projectors therefore was started. They tried to manufacture 35 M.M. projectors. It was found that against the cost of an imported projector, of Rs. 30,000, the cost of a factory-produced projector was about Rs. 43,750. The total expenditure

incurred on the manufacture of tht two proto-types was about Rs. 3 lakhs Then the Report also goes on to saj that while the ordnance factories wer« manufacturing cinema projectors, the Government in another Ministry, *i.e* the Ministry of Commerce, had granted licences to two firms for the manufacture of cinema projectors.

The Report then goes on to speak about, their attempt to make Espressc coffee machines which they did at a total cost of Rs. 53,000 or so, and says the Report in this connection:

> "In the absence of any demand from the trade these machines could not be disposed of."

I think the Defence Ministry suffers from an abundance of energy, particularly in the ordnance factories, and they try very daring experiment Without the sanction of the Legislature. I would like to make one •point, namely, that these comments oi the Auditor General cannot be brushed aside on the ground that they go into the working and detailed administration of the ordnance factories. The comments which the Auditor General has made not only on this, but on a variety of Defence matters call for an independent enquiry by a committee of Parliament. We allocate every year a substantial if not an overwhelming part of our Budget for Defence and it is only proper for us *to ask* that in the expenditure of the money, enthusiasm should not outrun discretion.

T would like to make a further point that with regard to the production in the ordnance factories of articles for civil trade, the consent of the Commerce Ministry must be taken before any such project is launched. The Commerce Ministry should be asked, for instance, whether there is a shortage of cinema projectors in the country and whether the ordnance factories can be permitted to manufacture them in the absence of imports from abroad. The Commerce Ministry



may also be asked whether there is reasonable demand for Espresso coffee machines. By getting this matter okayed by the Commerce Ministry we shall be able to restrain the enthusiasm of the . ordnance factories.

Surprisingly enough, while they have been making all these coffee machines and projectors, there was delay in the manufacture of guns. The Report says:

> "In May 1955, the Master General Ordnance placed a high priority order for 12 units of a particular type of gun on the Director General, Ordnance Factories. As delay was anticipated in the manufacture of the requisite forgings in the ordnance factories, it was decided in May, 1956 to import six rough-forged barrels. This number was subsequently reduced to four."

It will be seen, therefore, that the ordnance factories are working without plan and that there is considerable surplus man-power in the ordnance factories which cannot be properly utilised or adequately utilised for defence. In that case, an attempt should be made to have retrenchment in the Ordnance Factories instead of indulging in experiments of this character which involve substantial loss to the Exchequer.

Madam, I should like to refer further to the demands of the External Affairs Ministry. Recently it was mentioned in the press and outside that when we took action in Goa the publicity that our action received was not friendly and that our own publicity was not adequate. When the Goa question was first taken up, the External Affairs Ministry was able only to produce two books written many years ago on Goa and one of them happened to be a book written by me for the Indian Council of World Affairs and this was supplied to the newspapers. Our publicity abroad is very inadequate and we do not spend sufficient money on our publicity. The

[Shri A. D. Mani.] Report of the External Affairs Ministry says that we have allocated only Rs. 93 lakhs for external publicity but whatever publicity we do in the other countries, has not been productive of good results and something has got to be done in order to overhaul our publicity methods. I raised the matter last year on the floor of the House while speaking on the Appropriation Bill and I should like to mention that one of the ways in which we can strengthen our publicity abroad is to choose our delegations properly. Every year, the U.N. Delegation is announced at the last moment and the first question that is asked when the U.N. Delegation is announced is "How d'd he get into the team?". I mean that the qualifications of the members chosen are not apparent on the surface.

SHRI M. RUTHNASWAMY; They are party men.

SHRI A. D. MANI: They are party men but men, who have not opened their lips for a long time, who have concentrated their wisdom on themselves and who have not shared their wisdom with the members of the public or the Legislature; they are chosen and everybody goes on wondering that this person has got a pull with this Minister and that is why he has been included in the Delegation.

SHRI FARIDUL HAQ ANSARI (Uttar Pradesh): You remember, I asked a question in this House and the Prime Minister said about one person that the main qualification of this gentleman who went last time was close association with the Leader of the Delegation.

SHRI A. D. MANI; And then, we have tried to build up the U.N. team as a monolithic team. While we talk of democracy in various phases of life, we want one leader and a leader with a lot of loyalty behind him and loyalty gets higher priority in the matter of | selection of delegates to the U.N. I should like to speak a little frankly because we on this side have no hope* or desire of getting into the U.N. delegation. We are only speaking for those very able men who are no*. given a chance of being in the Delegation, men who take active part *fat.* the work of this House and the other House. Madam, I may mention as one who has done my own turn three-times as a delegate of the country at the United Nations that in .other countries like the United Kingdom and the United States of America the men, who are chosen, the delegates, are-propaganda instruments. They take every opportunity of addressing meetings and putting their points of view-across but if men are chosen as * reward for their continued silence itti the legislature . . .*(Interruptions). . .* we are not likely . . .

SHRI N. M. ANWAR (Madras): It is a very unfair reflection on the delegates Who have gone.

SHRI A. D. MANI: I am asking the hon. Member, excepting for the Leader of the Delegation who makes speeches all the time, what the other delegates are doing. Sometimes, one or two delegates speak on the W.H.O. and other subjects on which there •»• no controversy.

SHRI G. S. PATHAK (Uttar Pradesh): I do not think that is quite-correct. I have been there . . .

THE DEPUTY CHAIRMAN; Mr-Mani, would you resume your seat?' Mr. Kabir has a statement to make. You will continue your speech later..

SHRI A. D. MANI; But you have-to give mc fifteen minutes more,

SHRI BHUPESH GUPTA (West Bengal): Madam Deputy Chairman, I would like to know this. I understand he has made a statement already in the other House and he is now going to make the same statement here. Would it not have been better

if he had kindly given us the transcript of that statement which he made in the other House and then had added something rather than repeat the statement just at the moment? He can do it in the afternoon. Time would also be saved that way. It is a serious matter. He has made a statement. We can be given copies of that statement so that we may have time to study it and ask questions.

THE DEPUTY CHAIRMAN: I do not know what new thing he can say in the afternoon.

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KAMR): There is a question on this tomorrow and I had suggested to the Chairman that the best thing would be to take it up along with that but if the Chair wishes, I am ready to make the statement.

SHRI BHUPESH GUPTA; I would like to have that statement.

SHRI HUMAYUN KABIR: In that case, I will make the statement.

STATEMENT RE. PROF. HALDANE

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR) : Madam Deputy Chairman, in reply to a Short Notice Question on 12th June 1962, I said in the Lok Sabha:

1. Prof. Haldane was appointed Head of the Genetics and Biometry Unit with a small supporting staff as from 1st November 1961 and he and his staff had drawn their salary in the first week of December 1961.

2. The house selected by Prof. Haldane has been secured and is being repaired according to the wishes of Prof. Haldane) and

3. Office accommodation for the Unit has been provided at the Indian Institute of Bio-Ohemistry and Experimental Medicine.

To my regret and surprise, Prof. Haldane contradicted this in the Press and alleged that officers of the C.S.I.R. bad given me false information and as such my statement in Parliament was false. An analysis of Prof. Haldane's own statement will show that his allegations are completely unjustified.

Prof. Haldane has said nothing about my first observation that he knew that he was appointed Head of the Genetics and Biometry Unit as from 1st November 1961. He has therefore virtually admitted that his -earlier remarks to the Press that he did not know of the existence of the Unit nor when he was appointed were not based on facts.

Regarding my second observation. Prof. Haldane has complained that the architects have not earned out his wishes, in details. The work carried out so far has by and large been in accordance with his wishes, and where there have been differences between him and the architects, we have instructed them to conform to his wishes.

Prof. Haldane has also complained that only five rooms are being repaired and he has not obtained a plan for the repairs of the remaining part of the hon~e. He has apparently forgotten that on January 10, 19.62, he wrote to the architects that he wanted six rooms in the south wing with electric lighting and water and added,

"I am quite aware that the repair of the north wing will take some time, and that until this is done, I cannot have laboratory accommodation. I wish, however, to emphasiss that we can start work as soon as we have rooms available for offices and stores and a wall ox